Special

we still see cases of stone pelting which are detrimental not just to the morale of the forces but also to the youth. The Government must review the practice of requiring sanction for prosecuting security force personnel under AFSPA and ensure that all crimes and human rights violations committed under international law are immediately addressed. It might also be suggested to the government that human rights violations by security forces must be dealt with under the ordinary law and order procedures. It is also a very important trust building mechanism to keep the channels of communication open and to keep the families of victims of human rights violations informed about the status of investigation, prosecution, etc. Such victims are entitled to truth and it must come from the Government in order to build a circle of faith. The Government must also establish programmes to provide for rehabilitation and compensation to victims of human rights abuses. A report by Amnesty International highlights many cases of human rights violations in Jammu and Kashmir, and I would like to bring it to the attention of the Chair and the Government so that corrective measures are taken in this regard. Thank you.

SHRI ANANDA BHASKAR RAPOLU (Telangana): I associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR ROY): Shri Surendra Singh Nagar. Not present. Shri Md. Nadimul Haque. Not present.

Need to adopt the West Bengal model to bring transparency and efficiency in Gram Panchayats in the country

SHRI AHAMED HASSAN (West Bengal): Sir, Gram Panchayats are the cornerstones of the Panchayati Raj System. From the time of our country's independence, Gandhiji and Nehruji had envisioned Gram Swaraj along with Purna Swaraj. The hallmark of an efficient and transparent Gram Panchayat is when it attains decentralized and participatory local self-governance. The Gram Panchayat System of Bengal has been able to deliver the highest standards of services in terms of e-governance, general working and financial management even in areas outside the purview of regular work. Sir, this has been acknowledged by the World Bank, which said in a letter from its South Asia Vice-President that in terms of transparency, the State's Panchayat System can be easily compared to the best-governed institutions in the world and that this has been maintained for the last six years.

To bring transparency to the working of Gram Panchayats, the Panchayats Department of the State brought out an app. Details of all developmental work carried out by the Gram Panchayats, including the costs incurred as well as photographic

[Shri Ahamed Hassan]

evidence, are logged into the app, which are then verified by the Department. In the interest of transparency, too, it has been made mandatory by the published online, in the form of e-tenders.

Under the leadership of Chief Minister of West Bengal, the Gram Panchayats of the State are the most transparent and efficient, bringing prosperity to all corners of rural Bengal. I, therefore, urge upon the Government to follow Bengal model to bring transparency in working of Gram Panchayats.

Need to take effective measures for eradication of TB from the country

श्रीमती कहकशां परवीन (बिहार): उपसभाध्यक्ष महोदय, विश्व स्वास्थ्य संगठन (WHO) ने कहा है कि भारत टीबी से निपटने को लेकर गंभीर नहीं है। अपनी ग्लोबल टीबी रिपोर्ट 2016 में उसने हमारे आंकड़ों पर भी सवाल उठाया है। भारत के गलत आंकड़ों की वजह से इस रोग का विश्व स्तरीय आकलन सही ढंग से नहीं हो पाया है। भारत में वर्ष 2014 में कुल मामलों का 56 प्रतिशत और वर्ष 2015 में 59 प्रतिशत दर्ज किया गया है। असल में ये आंकड़े सरकारी अस्पतालों में दर्ज किए जाते हैं। इनमें प्राइवेट हेल्थ सेक्टर से मिले आंकड़े नाममात्र के ही होते हैं, जिनकी वजह से टीबी के मरीजों की असली संख्या का पता नहीं चल पाता।

अक्सर देखा गया है कि जब किसी अमीर आदमी को यह बीमारी होती है, तो वह इस पर काबू पा लेता है पर जब गरीबों को यह बीमारी होती है, तो उस पर जल्द काबू नहीं पाया जाता। हम नारा देते हैं "टीबी हारेगा, देश जीतेगा" वह कैसे होगा?

मेरा सुझाव है कि इस बीमारी को लेकर माइंडसेट बदलने की जरूरत है। सरकार परंपरागत तौर तरीके से बाहर निकले। इससे निपटने के लिए सरकार द्वारा इन रोगियों को पोषक खाद्य पदार्थ, दवाओं के साथ उपलब्ध कराए जाएं। बहुत सारे जिलों में टीबी की जांच की उच्च कोटि की मशीनें उपलब्ध नहीं हैं। हर जिले में जांच मशीनें उपलब्ध कराई जाएं। माननीय वित्त मंत्री जी ने अपने इस साल के बजटीय भाषण में वर्ष 2025 तक टीबी जैसी बीमारी को समाप्त करने की बात कही है। यह सपना तभी साकार होगा जब हम गरीबों को, चाहे वे शहर के हों या गांवों के, उन्हें दवाओं के साथ अच्छा भोजन भी उपलब्ध कराएं, तभी हम टीबी मुक्त भारत बना पाएंगे। बहुत-बहुत शुक्रिया।

श्री नारायण लाल पंचारिया (राजस्थान)ः महोदय, मैं माननीय सदस्या द्वारा उठाए गए विषय से अपने आप को सम्बद्ध करता हूं।

श्री चुनीभाई कानजीभाई गोहेल (गुजरात)ः महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से अपने आप को सम्बद्ध करता हूं।

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the issue raised by Shrimati Kahkashan Perween.